NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 276/2017 in C.P. No. 65/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017

Name of the Company:

Kusum B Kumar & Ors.

V/s.

Sterling Greenwoods Ltd & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)		DESIGNATION	REPRESENTATION SIGNATURE	
1.	Applat S Cah	Mall'	Petrova	Here we have a second s
2.	NAUIN PANUA, SK. NOV.	SR·ADV	RESPONDENTS	Alacha
	WITH RITU SHAH. NATARNA SUYARIA	ADV	NO 1-3	
	FOR THAKKAR A PAHUNA	A		

<u>ORDER</u>

Learned Advocate Mr. Ankit Shah present for Applicant/ Original Petitioners. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondents/ Original Respondents no. 1 to 8 in IA 276/2017.

Reply filed by Respondents no. 1 to 8.

None appeared for Respondent no. 9.

Applicant shall file rejoinder if any within two weeks after serving copy in advance on the Respondents.

List the matter on 10.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 15th day of September, 2017.